Concern over increasing cases of illegal organ trade

SHRI PRABHAKAR REDDY VEMIREDDY (Andhra Pradesh): Sir, despite successive Governments' efforts to stop illegal organ trade, India has become one of the biggest countries for organ trade, as also the cheapest too, in the world. It is available like peanuts. The organs like kidney, liver and heart are easily available. I request that there should be severe action regarding this and the Government should take it seriously to see to it that this is stopped. Otherwise, amend the legislation in such a way that whoever is involved in this, including doctors--I am very sorry to say 'doctors', because they are the main ones who are connected with this--and the middle-men specially along with the hospital staff, I request that severe penalty penalties which goes up to death penalty be imposed on those involved in these rackets. I hope that the Government would amend the legislation in such a way that it is stopped. Thank you, Sir.

MR. CHAIRMAN: The next speaker is Kumari Selja; she is not present. Shri Gopal Narayan Singh, please.

Request to change the name of Bakhtiyarpur city and its Railway Station

श्री गोपाल नारायण सिंह (बिहार) : सभापति महोदय, बिहार में 12वीं शताब्दी में एक लुटेरा आया था, जिसका नाम बख्तियार खिलजी था। उसने लगभग दो से तीन हजार बौद्ध भिक्षुओं को मारा, नालंदा विश्वविद्यालय जलाया, जिसका प्रमाण है कि वह दो साल, तीन साल तक लगातार जलता रहा और वहां उसका कोई अवशेष नहीं है। आज भी बिहार में बख्तियारपुर उसके नाम से जाना जाता है और बख्तियारपुर स्टेशन भी है। वहां उसका नामोनिशान नहीं होना चाहिए। सर, वहां पर उसका मकान नहीं है, घर नहीं है, लेकिन फिर भी उसका नाम वहां पर है। मैं सरकार से आग्रह करना चाहता हूं और खासकर रेल मंत्रालय से कि कम से कम अपनी पट्टी में से बख्तियारपुर स्टेशन नाम हटाकर, उसका नाम नालंदा रोड रखा जाए। वहां के राजगीर और नालंदा के नाम से पूरा विश्वविख्यात एरिया है। आज भी जो 6 किलोमीटर लंबी खुदाई हो रही है, वहां पर अवशेष मिलते चले जा रहे हैं और नई-नई चीज़ें उपलब्ध होती चली जा रही हैं। वहां पर जले हुए खिताब, जो लगातार तीन-चार साल तक जलते रहे हैं, उनके अवशेष भी मिलते हैं और आज भी खुदाई चल रही है। सर, मैं समझता हूं कि उनके नाम पर इसका नाम रखना बिहार पर दाग है, उसको समाप्त किया जाए। मेरा सरकार से आग्रह है कि वहां से उसका नाम हटाया जाए और नालंदा या राजगीर के नाम पर उसका नामकरण किया जाए।

श्री चुनीभाई कानजीभाई गोहेल (गुजरात) : महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री कैलाश सोनी (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री जुगलसिंह माथुरजी लोखंडवाला (गुजरात) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री सभापति : जिन्हें भी नाम जुड़वाना है, वे स्लिप भेज दें।

Crumbling infrastructure of Mumbai

SHRI HUSAIN DALWAI (Maharashtra): Sir, the Mumbai Municipal Corporation had started online (RETMS) complaint system since March 1, 2016 to keep a check on unauthorised construction. The Brihanmumbai Municipal Corporation (BMC) reportedly received 76,491 complaints from March, 2016 to 19th October, 2018 against unauthorised construction, but only 4866 were taken cognizance of.

The highest number of complaints, around 7000, was registered in the L ward, however the Department has acted on only 182 unauthorised constructions.

Though the municipal corporation provides more than 15,000 notices annually, a removal action is done on only 10 to 20 per cent of them. Fake action is also done on some.

Hundreds of people have died due to accidents in Kamla Mill Compound, Bhanu Farsan Mart, Hotel City Kinaara, Husseini Building (Bhendi Bazar), and Sai Siddhi Building (Ghatkopar) and recently Dongri.

These illegal constructions raises a concern of safety for life as they come crumbling down since they had never procured safety standard certificates. Citizens lose their homes and the residents too shall never receive any State facilities and are forced to lie in shadows and apathy. The situation is similar in all States across India.

I request the Central Government to provide support to the State Governments for better regulation through policies and a special division which shall be formed to bind all MCD, DDA and State Government together across all States to bring them on common consensus on unauthorized building issue. Thank you.

SHRI K. C. RAMAMURTHY (Karnataka): Sir, I associate myself with the issue raised by Shri Husain Dalwai.